

**PROCEEDINGS OF THE VACATION JUDGE,
KURNOOL KURNOOL DISTRICT
PRESENT : V.SRINIVAS**

Judge, Family Court - cum - IV Additional District and Sessions Judge, Kurnool

(For I Period - 10-05-2021 to 24-05-2021)

Sub: Vacation Civil Courts- In view of COVID-19 Pandemic across the State of Andhra Pradesh- Holding of Vacation Civil Court Camp is restricted to Kurnool only for I Period i.e., from 10-05-2021 to 24-05-2021- advocates are at liberty to file the cases through physical or e-filing-orders issued -Regarding

Read :

1. ROCNo389/2021-B.Spl vide Notification No. 421-Bspl dated 07-05-2021 of Hon'ble High Court of Andhra Pradesh communicated by the Hon'ble the Prl. District Court, Kurnool in Dis No.1875/Estt/2021 dated 7-5-2021.
2. Notification Issued by the Hon'ble High Court of Andhra Pradesh vide R.O.C.No.192/SO/2021, dated 01-05-2021
3. G.O.Rt.No,192,dated01-05-2021ofGovernment of Andhra Pradesh for Imposing Curfew from 5-5-2021 to 18-5-2021 in the State of Andhra Pradesh to contain the spread of COVID-19
4. Guide lines issued by MinistryofHomeAffairs, New Delhi vide order No.40-3/2020..DM-1(A), dated23-3-2021.

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In pursuance to the orders passed under the references 1" cited afore, the Vacation Civil Judge, Kurnool, Kurnool District cum Judge, Family Court cum IV Additional District and Sessions Judge, Kurnool, is pleased to make the following:-

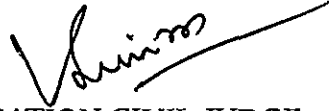
ORDER:

DATED 10-05-2021

Keeping in view of the Orders passed under the references 2 to 4 cited afore regarding effective control of COVID-19 Pandemic, holding of Vacation Civil Court CAMPS in Kurnool District for the I Period i.e., from 10-05-2021 to 24-05-2021 is restricted to **Kurnool only**.

Further, Advocates are at liberty to file the cases through Physical or e-filing by following the guidelines issued by the Hon'ble High Court for e-filing through Hon'ble High Court website. The hearing of matters shall be through **Blue Jeans video conferencing application only**, as per id and passcode provided by Prl. District Judge to the Family Court Kurnool.

The Vacation Civil Court staff, Advocates and their clerks and the litigant public must adhere to COVID-19 guidelines including wearing of masks and to maintain social distance.



VACATION CIVIL JUDGE,

KURNOOL, KURNOOL DISTRICT.

(Judge, Family Court-cum-IV Addl. District Judge,

Kurnool,

Kurnool District).

To:

1. All the Judicial Officers in the Unit of Kurnool;
2. All the Presidents, Bar Associations in Kurnool District.

Copy Submitted to Hon'ble Pri. District Judge, Kurnool for favour of information.

Copy circulated to all the Judicial Officers in Kurnool District – with a request to place the proceedings in the Notice Board of their respective Courts.

D's NO. 199
10.05.21